

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Constitution of Benches from 16.06.2025 to 19.06.2025

Bench	Court Room No.	Hon'ble President/Vice-President & Members
F & G	1	S/Shri Saktijit Dey, Vice-President & N K Billaiya, AM
A	2	S/Shri Amit Shukla, JM & Girish Agrawal, AM
C	3	Smt Beena Pillai, JM & Smt Renu Jauhri, AM (on 18 th & 19 th June)
B	4	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
SMC	6	Shri Sandeep Gosain, JM
E	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
D	8	S/Shri Pawan Singh, JM & Prabhash Shankar, AM
I	5	Ms. Padmavathy S, AM & Shri Raj Kumar Chauhan, JM
H & K	9	Shri Sandeep Singh Karhail, JM & First Available AM
J	11	S/Shri Rahul Chaudhary, JM & Omkareshwar Chidara, AM

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Constitution of Benches from 23.06.2025 to 26.06.2025

Bench	Court Room No.	Hon'ble President/Vice-President & Members
F & K	2	S/Shri N K Billaiya, AM & Sandeep Singh Karhail, JM
A	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM (from 23 rd to 25 th June)
C	4	Smt Beena Pillai, JM & Smt Renu Jauhri, AM
B	6	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
SMC		Shri Sandeep Gosain, JM (on 25 th & 26 th June)
SMC & E	7	S/Shri Sandeep Gosain, JM & O P Kant, AM (on 23 rd & 24 th June)
E	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM (on 25 th & 26 th June)
D	9	S/Shri Pawan Singh, JM & Prabhash Shankar, AM
I	5	Ms. Padmavathy S, AM & Shri Raj Kumar Chauhan, JM
G & J	11	S/Shri Rahul Chaudhary, JM & Omkareshwar Chidara, AM

- 'A' Bench will not function on 26th June, 2025
- 'C' Bench will not function on 16th & 17th June and the case fixed are adjourned to 18th & 19th June, 2025.
- 'H' Bench will not function from 23rd to 26th June, 2025.

Sd/-
[Saktijit Dey]
VICE-PRESIDENT

Dated: 13th June, 2025
(Hindi version follows)



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 30th May, 2025

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing
 from 02.06.2025 to 27.06.2025 - Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	26409748872	2025
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	26427791433	2025
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	26428430344	2025
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	26437342438	2025
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	26403335893	2025
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	26436339247	2025
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	26402617145	2025
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	26426321450	2025
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	26439092707	2025
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	26443674926	2025
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	26423753947	2025

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.

Jurish
 Assistant Registrar
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INCOME TAX APPELLATE TRIBUNAL

3rd & 4th Floor, Prathishtha Bhavan,

101 Maharshi Karve Marg,

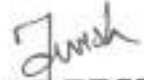
Mumbai -400 020.

NOTICE

Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.

Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.

By order



ASSISTANT REGISTRAR

Mumbai.

Dated: 13.06.2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6095/MUM/2024	2017-18	[D] LALIT SHAH (E-FILING)	
2	ITA 701/MUM/2025	2018-19	[A] ASCENDAS PANVEL FTWZ PRIVATE LIMITED (E-FILING)	
3	ITA 711/MUM/2025	2020-21	[A] ASCENDAS PANVEL FTWZ PRIVATE LIMITED (E-FILING)	
4	ITA 712/MUM/2025	2021-22	[A] ASCENDAS PANVEL FTWZ PRIVATE LIMITED (E-FILING)	
5	ITA 1865/MUM/2025	2011-12	[A] ACE ELECTROMAGNETICS PRIVATE LIMITED	
6	ITA 1938/MUM/2025	2014-15	[D] LINTON ENGINEERING SERVICES PRIVATE LIMITED (E-FILE)	
7	CO 95/MUM/2025	2014-15	[A] LINTON ENGINEERING SERVICES PRIVATE LIMITED (E-FILE)	
8	ITA 3004/MUM/2025	2018-19	[A] LAQSHYA MEDIA LIMITED (E-FILE)	
9	ITA 3010/MUM/2025	2023-24	[A] ANIL GALA NAVNEET TRUST	
10	ITA 3011/MUM/2025	2023-24	[A] ST. ANTHONYS CHURCH	


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13-Jun-2025

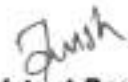
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2628/MUM/2024	2017-18	[A] ALOK INFRASTRUCTURE LTD	
2	ITA 3014/MUM/2025	2021-22	[A] AKRY ORGANICS PRIVATE LIMITED	
3	ITA 3017/MUM/2025	2018-19	[A] AXIS FINANCE LIMITED	
4	ITA 3041/MUM/2025	2018-19	[D] LATA MAHIPATRAY SHAH (E-FILE)	
5	CO 135/MUM/2025	2018-19	[A] LATA MAHIPATRAY SHAH (E-FILE)	
6	ITA 3043/MUM/2025	2019-20	[D] ASHOK RAMSWROOP PANCHARIYA (E-FILE)	
7	ITA 2855/MUM/2025	2013-14	[A] LLOYDS ENTERPRISES LIMITED (FORMERLY KNOWN AS SHREE GLOBAL TRADEFIN LIMITED)	
8	ITA 2856/MUM/2025	2015-16	[A] LLOYDS ENTERPRISES LIMITED (FORMERLY KNOWN AS SHREE GLOBAL TRADEFIN LIMITED)	
9	ITA 3070/MUM/2025	2013-14	[D] LLOYDS ENTERPRISES LIMITED (E-FILE)	
10	ITA 3071/MUM/2025	2015-16	[D] LLOYDS ENTERPRISES LIMITED (E-FILE)	
11	ITA 3072/MUM/2025	2016-17	[D] LLOYDS ENTERPRISES LIMITED (E-FILE)	
12	ITA 3073/MUM/2025	2017-18	[D] LLOYDS ENTERPRISES LIMITED (E-FILE)	
13	ITA 3074/MUM/2025	2018-19	[D] LLOYDS ENTERPRISES LIMITED (E-FILE)	
14	CO 137/MUM/2025	2018-19	[A] LLOYDS ENTERPRISES LIMITED	
15	CO 138/MUM/2025	2017-18	[A] LLOYDS ENTERPRISES LIMITED	
16	CO 139/MUM/2025	2016-17	[A] LLOYDS ENTERPRISES LIMITED	
17	ITA 2640/MUM/2025	2013-14	[A] LLOYED METALS AND ENERGY LIMITED	
18	ITA 3075/MUM/2025	2014-15	[D] LLOYDS METALS AND ENERGY LIMITED (E-FILE)	
19	ITA 3076/MUM/2025	2013-14	[D] LLOYDS METALS AND ENERGY LIMITED (E-FILE)	
20	ITA 3077/MUM/2025	2015-16	[D] LLOYDS METALS AND ENERGY LIMITED (E-FILE)	
21	ITA 3078/MUM/2025	2016-17	[D] LLOYDS METALS AND ENERGY LIMITED (E-FILE)	
22	ITA 3079/MUM/2025	2019-20	[D] LLOYDS METALS AND ENERGY LIMITED (E-FILE)	
23	ITA 3080/MUM/2025	2017-18	[D] LLOYDS METALS AND ENERGY LIMITED (E-FILE)	
24	ITA 3094/MUM/2025	2018-19	[D] LLOYDS METALS AND ENERGY LIMITED (E-FILE)	

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Assistant Registrar
13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2513/MUM/2013	2009-10	[D] AKRUTI KAILASH CONSTRUCTON	
2	ITA 4310/MUM/2024	2014-15	[D] ANIL KUMAR VIJAYKUMAR SINGHVI(HUF) (E-FILED)	
3	ITA 5213/MUM/2024	2016-17	[A] ANKIT AGARWAL (E-FILE)	
4	ITA 6398/MUM/2024	2019-20	[A] ANANDBABU ARUMUGHAM NAINAR (E-FILE)	
5	ITA 137/MUM/2025	2018-19	[D] LOTUS LOGISTICS AND DEVELOPERS PRIVATE LIMITED (E-FILING)	
6	CO 28/MUM/2025	2018-19	[A] LOTUS LOGISTICS AND DEVELOPERS PRIVATE LIMITED	
7	ITA 1827/MUM/2025	AY 2014-15	[A] SURIL GAJENDRA DOSHI (E-FILE)	
8	ITA 3096/MUM/2025	2020-21	[A] AUGMONT ENTERPRISES PRIVATE LIMITED (E-FILE)	
9	ITA 3097/MUM/2025	2012-13	[A] ANKIT GEMS PRIVATE LIMITED (AS SUCCESSOR TO ANKIT GEMS) (E-FILE)	
10	ITA 3104/MUM/2025	2021-22	[A] SHIV SAGAR BUSINESS PREMISES CO OP SOC. LTD	
11	ITA 3107/MUM/2025	2015-16	[A] AMAR VITHALDAS GANDHI	
12	ITA 3112/MUM/2025	2014-15	[A] AAMNA ALTAFHUSSAIN SHARIFF	
13	ITA 3114/MUM/2025	2010-2011	[A] MAHENDRA JETHALAL MAMTORA (E-FILE)	
14	ITA 3118/MUM/2025	2016-17	[A] ARKAY LOGISTICS LIMITED (E-FILE)	


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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 19-JUNE-2025 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4081/MUM/2024	2015-16	[D] ABANI KUMAR DAS (E-FILED)	
2	ITA 5242/MUM/2024	2012-13	[A] AVITEL POST STUDIOZ LIMITED	
3	ITA 5523/MUM/2024	2018-19	[D] LONGSEAL MACHINERY PVT LTD. (E-FILED)	
4	ITA 349/MUM/2025	2016-17	[A] ALKA RAJESH VANIGOTA (E-FILING)	
5	ITA 978/MUM/2025	2016-17	[A] ARUN KODIRAM SONDKAR	
6	ITA 1889/MUM/2025	2017-18	[A] AMOL CERAMICA PRIVATE LIMITED (E-FILE)	
7	ITA 1970/MUM/2025	2016-17	[D] ADDON RETAIL PRIVATE LIMITED (E-FILE)	
8	ITA 1973/MUM/2025	2013-14	[A] AMJAD USMAN KHAN (E-FILE)	
9	ITA 2013/MUM/2025	21017-18	[A] AMOL CERAMICA PRIVATE LIMITED (E-FILE)	
10	ITA 2098/MUM/2025	2017-18	[A] LA CASA DE JOAILLIER PRIVATE LIMITED (E-FILE)	
11	ITA 2130/MUM/2025	2020-21	[A] AXIS TRUSTEE SERVICES LIMITED	
12	ITA 2211/MUM/2025	2014-15	[A] ASHOKKUMAR CHHAJER (E-FILE)	
13	ITA 3133/MUM/2025	2017-18	[A] AKHIL KESHARISINH DALAL THROUGH LEGAL HEIR SMT. NEEPA AKHIL DALAL (E-FILE)	
14	ITA 3169/MUM/2025	2022-23	[A] AMTRAX (INDIA) LIFE SCIENSE PRIVATE LIMITED (E-FILE)	


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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 16-JUNE-2025 (MONDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 2871/MUM/2025	2012-13	[A] BECHAR RAGHVJI PATEL (E-FILE)	
2	IT(SS)A 2872/MUM/2025	2015-16	[A] BECHAR RAGHVJI PATEL (E-FILE)	
3	ITA 481/MUM/2025	2020-21	[A] NUVAMA WEALTH FINANCE LIMITED (E-FILING)	
4	ITA 1861/MUM/2025	2011-12	[A] NAYNA MUKESH SHAH	
5	ITA 1880/MUM/2025	2017-18	[D] NICAF LLP (E-FILE)	
6	CO 86/MUM/2025	2017-18	[A] NICAF LLP	
7	ITA 2881/MUM/2025	2022-23	[A] M/S BOMBAY INTEGRATED SECURITY (INDIA) LIMITED (E-FILE)	
8	ITA 2914/MUM/2025	2022-23	[A] BOMBAY EAST ROTARY CHARITABLE TRUST	
9	ITA 2915/MUM/2025	2022-23	[A] NAIK NAIK AND CO	
10	ITA 2927/MUM/2025	2023	[D] BASILICA OF OUR LADY OF THE MOUNT (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1098/MUM/2024	2012-13	[A] M/S SONI & ASSOCIATES	
2	ITA 5746/MUM/2024	2017-18	[D] BHASIN PROPERTIES AND DEVELOPERS PVT LTD (E-FILE)	
3	ITA 8/MUM/2025	2018-19	[D] BLINDING EDGE FILM PVT LTD (E-FILING)	
4	ITA 1787/MUM/2025	2017-18	[A] NISHITA VIJAY MEHTA	
5	ITA 2989/MUM/2025	2017-18	[D] NISHITA VIJAY MEHTA (E-FILE)	
6	ITA 1846/MUM/2025	2018-19	[D] NAVKAR CORPORATION LIMITED (E-FILE)	
7	ITA 2932/MUM/2025	2016	[D] BHAVANI BALASUBRAMANIAM IYER (E-FILE)	
8	ITA 2933/MUM/2025	2016	[D] BHAVANI BALASUBRAMANIAM IYER (E-FILE)	
9	ITA 2972/MUM/2025	2019-20	[D] BECHAR RAGHAVJI PATEL (E-FILE)	
10	ITA 2967/MUM/2025	2021-22	[A] NIRAV TRUST (E-FILE)	
11	ITA 2169/MUM/2025	2021-22	[A] SIDDHARTH BHASKER SHAH (E-FILE)	
12	ITA 2213/MUM/2025	2011-12	[A] MOHIT BHARATIYA (E-FILE)	
13	ITA 3850/MUM/2025	2011-12	[D] MOHIT BHARATIYA (E-FILE)	

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13-Jun-2025

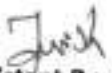
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1936/MUM/2024	2014-15	[A] BHANWARLAL M. JAIN	
2	ITA 1937/MUM/2024	2009-10	[A] BHANWARLAL M. JAIN	
3	ITA 1938/MUM/2024	2008-09	[A] BHANWARLAL M. JAIN	
4	ITA 1939/MUM/2024	2011-12	[A] BHANWARLAL M. JAIN	
5	ITA 1940/MUM/2024	2010-11	[A] BHANWARLAL M. JAIN	
6	ITA 1941/MUM/2024	2012-13	[A] BHANWARLAL M. JAIN	
7	ITA 1942/MUM/2024	2013-14	[A] BHANWARLAL M. JAIN	
8	ITA 2050/MUM/2024	2015-16	[A] BHANWARLAL M. JAIN	
9	ITA 5859/MUM/2024	2015-16	[A] NEELAM SANJAY MEHTA	
10	ITA 3015/MUM/2025	2017-18	[A] NAM TECHNOLOGIES PRIVATE LIMITED	
11	ITA 3018/MUM/2025	2011-12	[A] NRB BEARINGS LIMITED (E-FILE)	
12	ITA 3019/MUM/2025	2011-12	[A] NRB BEARINGS LIMITED (E-FILE)	
13	ITA 3095/MUM/2025	2020-21	[A] NTT GLOBAL NETWORKS PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 19-JUNE-2025 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1451/MUM/2023	2016-17	[A] BANK OF INDIA	
2	ITA 1452/MUM/2023	2018-19	[A] BANK OF INDIA	
3	ITA 1547/MUM/2023	2016-2017	[D] M/S BANK OF INDIA	
4	ITA 1548/MUM/2023	2018-2019	[D] M/S BANK OF INDIA	
5	ITA 2559/MUM/2024	AY 2018-19	[A] NUVAMA WEALTH MANAGEMENT LIMITED	
6	ITA 938/MUM/2025	2020-21	[A] BAFNA MOTORCYCLES PRIVATE LIMITED (E-FILING)	
7	ITA 1891/MUM/2025	2022	[D] SUPREME MEGA CONSTRUCTIONS LLP (E-FILE)	
8	ITA 2002/MUM/2025	2016-17	[A] SAINATH CONSTRUCTION	
9	ITA 2011/MUM/2025	2017-2018	[A] SHEETAL SAMEER CHAPHEKAR (E-FILE)	
10	ITA 2020/MUM/2025	2011-12	[A] BHAVYA JATIN LATHIA (E-FILE)	
11	ITA 2025/MUM/2025	2012-13	[D] SUSHILKUMAR SUBHASHRAO DESHMUKH (E-FILE)	
12	ITA 3108/MUM/2025	2012-13	[A] M/S. NAM TECHNOLOGIES PRIVATE LIMITED	
13	ITA 3111/MUM/2025	2010-11	[A] NAM TECHNOLOGIES PRIVATE LIMITED	
14	ITA 3119/MUM/2025	2023-24	[A] BAB-E-REHMAT EDUCATIONAL SOCIETY (E-FILE)	

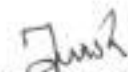

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF C BENCH FOR 16-JUNE-2025 (MONDAY)

BENCHWILLNOTFUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1957/MUM/2025	2018-19	[A] SANGHVI REALTY PRIVATE LIMITED	
2	ITA 1965/MUM/2025	2017-18	[D] SANGHVI REALTY PRIVATE LIMITED (E-FILE)	
3	ITA 1966/MUM/2025	2018-19	[D] SANGHVI REALTY PRIVATE LIMITED (E-FILE)	
4	ITA 3139/MUM/2025	2022-23	[A] COCOCART VENTURES PRIVATE LIMITED	
5	ITA 2733/MUM/2025	2018-19	[D] CHANDER ARJANDAS MANWANI (E-FILING)	Adjourned
6	ITA 2124/MUM/2025	2012-13	[A] PRODIGY INFOMATICS PRIVATE LIMITED	To
7	ITA 2941/MUM/2025	2016-17	[D] SIYARAM SILK MILLS LIMITED (E-FILE)	18/06/2025
8	ITA 6522/MUM/2024	2015-16	[A] PRIYANKA SANDEEP RUNWAL	
9	ITA 6523/MUM/2024	2016-17	[A] PRIYANKA SANDEEP RUNWAL	
10	ITA 6524/MUM/2024	2014-15	[A] PRIYANKA SANDEEP RUNWAL	
11	ITA 1838/MUM/2025	2019-20	[A] PRIYA KAPIL TODARWAL	
12	ITA 6455/MUM/2016	2010-11	[A] LUPIN INVESTMENT PRIVATE LIMITED (FORMERLY KNOWN AS PRANIK LANDMARK ASSOCIATES (SINCE DISSOLVED/SUCCEEDED THROUGH "RAHAS MERCANTILE PRIVATE LIMITED)	
13	ITA 7042/MUM/2016	2010-11	[D] M/S LUPIN INVESTMENT PVT LTD (EARLIER KNOWN AS PRANIK LANDMARK ASSOCIATES)	

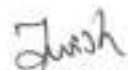

 Assistant Registrar
 13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF C BENCH FOR 17-JUNE-2025 (TUESDAY)

BENCHWILLNOTFUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3226/MUM/2023	2011-12	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED	
2	ITA 3287/MUM/2023	2013-14	[A] PNK SPACE DEVELOPMENT PVT LTD	
3	ITA 3288/MUM/2023	2014-15	[A] PNK SPACE DEVELOPMENT PVT LTD	
4	ITA 962/MUM/2025	2010-11	[A] SURESH UKHCHAND MEHTA HUF (E-FILING)	
5	ITA 963/MUM/2025	2011-12	[A] SURESH UKHCHAND MEHTA HUF (E-FILING)	
6	ITA 2003/MUM/2025	2017-2018	[A] PRERNA PRAMOD KADAM (E-FILE)	
7	ITA 2004/MUM/2025	2017-2018	[A] PRERNA PRAMOD KADAM (E-FILE)	
8	ITA 2048/MUM/2025	2012-13	[D] SHEMON JEWELS (E-FILE)	
9	ITA 2049/MUM/2025	2014-15	[D] SHEMON JEWELS (E-FILE)	Adjourned
10	ITA 2050/MUM/2025	2017-18	[A] POONAM DHANANJAY SANDU (E-FILE)	to
11	ITA 2265/MUM/2025	2016-17	[A] CHANDRAKUMAR BHANWARLAL KOTHARI (E-FILE)	13/06/2025
12	ITA 2641/MUM/2025	2014-15	[A] LLOYDS METALS AND ENERGY LIMITED	
13	ITA 2642/MUM/2025	2015-16	[A] LLOYDS METALS AND ENERGY LIMITED	
14	ITA 2643/MUM/2025	2016-17	[A] LLOYDS METALS AND ENERGY LIMITED	
15	ITA 2644/MUM/2025	2017-18	[A] LLOYDS METALS AND ENERGY LIMITED	
16	ITA 2645/MUM/2025	2018-19	[A] LLOYDS METALS AND ENERGY LIMITED	
17	ITA 2646/MUM/2025	2019-20	[A] LLOYDS METALS AND ENERGY LIMITED	
18	ITA 2663/MUM/2025	2015-16	[A] PARESH MANUBHAI DESAI (E-FILE)	
19	ITA 2822/MUM/2025	2015-16	[A] CHINTAN HARSHAD KANAKIA (E-FILE)	


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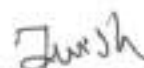
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF C BENCH FOR 18-JUNE-2025 (WEDNESDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE RENU JAUHRI, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1966/MUM/2025	2018-19	[D] SANGHVI REALTY PRIVATE LIMITED (E-FILE)	
2	ITA 1965/MUM/2025	2017-18	[D] SANGHVI REALTY PRIVATE LIMITED (E-FILE)	
3	ITA 1957/MUM/2025	2018-19	[A] SANGHVI REALTY PRIVATE LIMITED	
4	ITA 612/MUM/2025	2011-12	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILING)	
5	ITA 613/MUM/2025	2012-13	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILING)	
6	ITA 616/MUM/2025	2014-15	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILING)	
7	ITA 2000/MUM/2024	2012-13	[A] PEACH TREE INVESTMENTS PVT LTD	
8	ITA 873/MUM/2025	2014-15	[D] INDIAN CLEARING CORP ORATION LIMITED (E-FILING)	
9	ITA 4011/MUM/2023	2014-15	[A] PREETI PRADIP MODY (E-FILED)	
10	ITA 1716/MUM/2025	2012-13	[D] INDU MAHENDRA SHAH (E-FILE)	
11	ITA 3174/MUM/2025	2020-21	[A] OSHO DEVELOPERS	
12	ITA 3186/MUM/2025	2020-21	[A] PRUDENT INSURANCE BROKERS PRIVATE LIMITED	
13	ITA 3192/MUM/2025	2021-22	[D] P N AMERSEY EDUCATIONAL TRUST (E-FILE)	
14	CO 143/MUM/2025	2021-22	[A] P N AMERSEY EDUCATIONAL TRUST	
15	ITA 2737/MUM/2025	2021-22	[A] MOHAMMEDASIM SHABBIRAHMED KAMALKHAN	
16	ITA 2913/MUM/2025	2015-16	[A] THE STAFF GRATUITY FUND OF THE MAHARASHTRA STATE CO OP COTTON GROWERS MRKD	
17	ITA 6455/MUM/2016	2010-11	[A] LUPIN INVESTMENT PRIVATE LIMITED (FORMERLY KNOWN AS PRANIK LANDMARK ASSOCIATES (SINCE DISSOLVED/SUCCEEDED THROUGH "RAHAS MERCANTILE PRIVATE LIMITED)	
18	ITA 7042/MUM/2016	2010-11	[D] M/S LUPIN INVESTMENT PVT LTD (EARLIER KNOWN AS PRANIK LANDMARK ASSOCIATES)	
19	ITA 6522/MUM/2024	2015-16	[A] PRIYANKA SANDEEP RUNWAL	
20	ITA 6523/MUM/2024	2016-17	[A] PRIYANKA SANDEEP RUNWAL	
21	ITA 6524/MUM/2024	2014-15	[A] PRIYANKA SANDEEP RUNWAL	
22	ITA 1838/MUM/2025	2019-20	[A] PRIYA KAPIL TODARWAL	
23	ITA 2124/MUM/2025	2012-13	[A] PRODIGY INFOMATICS PRIVATE LIMITED	
24	ITA 2733/MUM/2025	2018-19	[D] CHANDER ARJANDAS MANWANI (E-FILING)	
25	ITA 2941/MUM/2025	2016-17	[D] SIYARAM SILK MILLS LIMITED (E-FILE)	
26	ITA 3139/MUM/2025	2022-23	[A] COCOCART VENTURES PRIVATE LIMITED	


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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF C BENCH FOR 19-JUNE-2025 (THURSDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE RENU JAUHRI, ACCOUNTANT MEMBER**

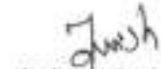
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4195/MUM/2024	2018-19	[A] INDIAN OIL CORPORATION LTD	
2	ITA 4196/MUM/2024	2018-19	[A] INDIAN OIL CORPORATION LTD	
3	ITA 4332/MUM/2024	2018-19	[D] INDIAN OIL CORPORATION LTD, (E-FILED)	
4	ITA 2139/MUM/2025	2013-14	[A] INDRAJIT PROPERTIES PRIVATE LIMITED (IN WHICH DULI TRADE & COMMODITIES PVT LTD)	
5	ITA 2140/MUM/2025	2014-15	[A] INDRAJIT PROPERTIES PRIVATE LIMITED (IN WHICH DULI TRADE & COMMODITIES PVT LTD)	
6	ITA 2141/MUM/2025	2015-16	[A] INDRAJIT PROPERTIES PRIVATE LIMITED (IN WHICH DULI TRADE & COMMODITIES PVT LTD)	
7	ITA 2142/MUM/2025	2016-17	[A] INDRAJIT PROPERTIES PRIVATE LIMITED (IN WHICH DULI TRADE & COMMODITIES PVT LTD)	
8	ITA 2143/MUM/2025	2017-18	[A] INDRAJIT PROPERTIES PRIVATE LIMITED (IN WHICH DULI TRADE & COMMODITIES PVT LTD)	
9	ITA 2144/MUM/2025	2018-19	[A] INDRAJIT PROPERTIES PRIVATE LIMITED (IN WHICH DULI TRADE & COMMODITIES PVT LTD)	
10	ITA 3187/MUM/2025	2018-19	[A] SHRI POWAI STHANAKVASI JAIN SANGH TRUST (PUBLIC CHARITABLE TRUST)	
11	ITA 3261/MUM/2025	2020-21	[A] THE INDIAN HUME PIPE CO LTD	
12	ITA 3262/MUM/2025	2021-22	[A] THE INDIAN HUME PIPE CO LTD	
13	ITA 3226/MUM/2023	2011-12	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED	
14	ITA 3287/MUM/2023	2013-14	[A] PNK SPACE DEVELOPMENT PVT LTD	
15	ITA 3288/MUM/2023	2014-15	[A] PNK SPACE DEVELOPMENT PVT LTD	
16	ITA 962/MUM/2025	2010-11	[A] SURESH UKHCHAND MEHTA HUF (E-FILING)	
17	ITA 963/MUM/2025	2011-12	[A] SURESH UKHCHAND MEHTA HUF (E-FILING)	
18	ITA 2003/MUM/2025	2017-2018	[A] PRERNA PRAMOD KADAM (E-FILE)	
19	ITA 2004/MUM/2025	2017-2018	[A] PRERNA PRAMOD KADAM (E-FILE)	
20	ITA 2048/MUM/2025	2012-13	[D] SHEMON JEWELS (E-FILE)	
21	ITA 2049/MUM/2025	2014-15	[D] SHEMON JEWELS (E-FILE)	
22	ITA 2050/MUM/2025	2017-18	[A] POONAM DHANANJAY SANDU (E-FILE)	
23	ITA 2265/MUM/2025	2016-17	[A] CHANDRAKUMAR BHANWARLAL KOTHARI (E-FILE)	
24	ITA 2641/MUM/2025	2014-15	[A] LLOYDS METALS AND ENERGY LIMITED	
25	ITA 2642/MUM/2025	2015-16	[A] LLOYDS METALS AND ENERGY LIMITED	
26	ITA 2643/MUM/2025	2016-17	[A] LLOYDS METALS AND ENERGY LIMITED	
27	ITA 2644/MUM/2025	2017-18	[A] LLOYDS METALS AND ENERGY LIMITED	
28	ITA 2645/MUM/2025	2018-19	[A] LLOYDS METALS AND ENERGY LIMITED	
29	ITA 2646/MUM/2025	2019-20	[A] LLOYDS METALS AND ENERGY LIMITED	
30	ITA 2663/MUM/2025	2015-16	[A] PARESH MANUBHAI DESAI (E-FILE)	
31	ITA 2822/MUM/2025	2015-16	[A] CHINTAN HARSHAD KANAKIA (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2250/MUM/2024	2014-15	[A] DEVEN PRAKASHCHAND JAIN (E-FILING)	
2	ITA 5083/MUM/2024	2013-14	[A] MOHAMMED ATHAR BADRUDDIN KHAN	
3	ITA 6045/MUM/2024	2017-18	[A] RAJEEV VASANT SHETH (E-FILING)	
4	ITA 311/MUM/2025	2015-16	[A] MINNI SANJEEV CHAWLA (E-FILING)	
5	ITA 2505/MUM/2025	2009-10	[A] RUPESH D DESAI LEGAL HEIR OF LATE PRAVIN DESAI	
6	ITA 2512/MUM/2025	2023-24	[A] R.C SCHOOL OF ST. TERESAS	
7	ITA 2593/MUM/2025	2019-20	[A] DARAIUS HOMI BILIMORIA	
8	ITA 2597/MUM/2025	2013-14	[A] D P LOGISTICS PVT LTD (E-FILE)	
9	ITA 2601/MUM/2025	2025-26	[A] RAMAVTAR EDUCATIONAL TRUST (E-FILE)	

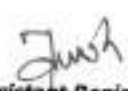

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13-Jun-2025**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3805/MUM/2024	2014-15	[D] DISHA DYNAMIC BUILDWELL PRIVATE LIMITED (E-FILED)	
2	ITA 5112/MUM/2024	2005-06	[A] MICRO PLANTAE LTD	
3	ITA 6102/MUM/2024	2010-11	[A] DINESH M KOTHARI (E-FILING)	
4	ITA 6768/MUM/2024	2012-13	[A] RAKESH BABULAL SHAH (E-FILING)	
5	ITA 37/MUM/2025	2012-13	[A] SHRI DILIP J THAKKAR	
6	ITA 1215/MUM/2025	2011-12	[A] MANISH NARENDRA SHAH (E-FILE)	
7	ITA 1216/MUM/2025	2010-11	[A] MANISH NARENDRA SHAH (E-FILE)	
8	ITA 1226/MUM/2025	2015-16	[A] DHAVAL MAHENDRAKUMAR PATEL (E-FILE)	
9	ITA 1268/MUM/2025	2022-23	[A] R.C.CHURCH OF ST. JOSEPHS	
10	ITA 2624/MUM/2025	2008-09	[A] DNH SPINNERS PRIVATE LIMITED (E-FILE)	
11	ITA 1136/MUM/2025	2009-10	[A] MANISH NARENDRA SHAH (E-FILING)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3290/MUM/2019	2011-12	[A] M/S REAL TIME CONSULTANTS PVT. LTD.	
2	ITA 3759/MUM/2024	2018-19	[D] MGN AGRO PROPERTIES PRIVATE LIMITED (E-FILED)	
3	ITA 4708/MUM/2024	2012-13	[D] MACROCOSM INDUSTRIES PRIVATE LIMITED (E-FILE)	
4	ITA 5074/MUM/2024	2015-16	[A] MANGESH D GAIKAR (E-FILE)	
5	ITA 1237/MUM/2025	2017-18	[A] MARVELLOUS BUILDERS PVT LTD	
6	ITA 1272/MUM/2025	2013-14	[A] MACROTECH DEVELOPERS LIMITED (MDL)	
7	ITA 1486/MUM/2025	2013-14	[D] MACROTECH DEVELOPERS PRIVATE LIMITED (E-FILE)	
8	ITA 2627/MUM/2025	2020-21	[A] RAMJHARUKHA CO-OP HOUSING SOCIETY LIMITED (E-FILE)	
9	ITA 2649/MUM/2025	2014-15	[A] RATAN JODHARAM HARCHWANI	
10	ITA 2650/MUM/2025	2015-16	[A] RATAN JODHARAM HARCHWANI	
11	ITA 2691/MUM/2025	2013-14	[A] M/S. DELUX BEARINGS PRIVATE LIMITED (E-FILE)	
12	ITA 2698/MUM/2025	2013-14	[A] MANISHA KAMAL KHETAN (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF D BENCH FOR 19-JUNE-2025 (THURSDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 15/MUM/2025	2013-14	[A] RASHMI INFRASTRUCTURE DEVELOPERS LIMITED	
2	IT(S5)A 60/MUM/2025	2013-2014	[A] VIJAY RATNAKAR GUTTE (E-FILING)	
3	ITA 5159/MUM/2024	2017-18	[A] MANISH BABULAL THAKKAR (E-FILE)	
4	ITA 6106/MUM/2024	2013-2014	[A] RATNAKAR MANIKRAO GUTTE (E-FILING)	
5	ITA 6129/MUM/2024	2017-18	[A] DOSTI REALTY LIMITED	
6	ITA 6605/MUM/2024	2013-14	[D] RASHMI INFRASTRUCTURE DEVELOPERS LIMITED (E-FILE)	
7	ITA 706/MUM/2025	2007-08	[A] MAYANK JAYANTILAL DESAI	
8	ITA 1300/MUM/2025	2007-2008	[D] MAYANK JAYANTILAL DESAI (E-FILE)	
9	ITA 1304/MUM/2025	2013-14	[A] DILIPKUMAR PHOOLCHAND JAIN (E-FILE)	
10	ITA 1458/MUM/2025	2014-15	[A] RAJAT DIAMOND EXIM PRIVATE LIMITED (E-FILE)	
11	ITA 1459/MUM/2025	2015-16	[A] RAJAT DIAMOND EXIM PRIVATE LIMITED (E-FILE)	
12	ITA 1460/MUM/2025	2016-2017	[A] RAJAT DIAMOND EXIM PRIVATE LIMITED (E-FILE)	
13	ITA 1478/MUM/2025	2013-14	[A] RAJAT DIAMOND EXIM PRIVATE LIMITED (E-FILE)	
14	ITA 1527/MUM/2025	2014-15	[D] M/S RAJAT DIAMOND EXIM PVT. LTD (E-FILE)	
15	ITA 1528/MUM/2025	2015-16	[D] M/S RAJAT DIAMOND EXIM PVT. LTD (E-FILE)	
16	ITA 1529/MUM/2025	2016-17	[D] M/S RAJAT DIAMOND EXIM PVT. LTD (E-FILE)	
17	ITA 1583/MUM/2025	2011-2012	[A] RAJ SHARADKUMAR AGARWAL (E-FILE)	
18	ITA 2716/MUM/2025	2011-12	[A] DHARMENDRA MANSUKHLAL PARIKH (E-FILING)	
19	ITA 2718/MUM/2025	2020-21	[A] DALAL AND BROACHA STOCK BROKING PVT LTD (E-FILING)	
20	ITA 1595/MUM/2025	2010-11	[A] DOLEX COMMERCIAL PRIVATE LIMITED (E-FILE)	
21	ITA 1596/MUM/2025	2011-12	[A] DOLEX COMMERCIAL PRIVATE LIMITED (E-FILE)	
22	ITA 1597/MUM/2025	2012-13	[A] DOLEX COMMERCIAL PRIVATE LIMITED (E-FILE)	
23	ITA 1598/MUM/2025	2013-14	[A] DOLEX COMMERCIAL PRIVATE LIMITED (E-FILE)	
24	ITA 1618/MUM/2025	2014-15	[A] DOLEX COMMERCIAL PRIVATE LIMITED (E-FILE)	
25	ITA 1619/MUM/2025	2015-16	[A] DOLEX COMMERCIAL PRIVATE LIMITED (E-FILE)	
26	ITA 1620/MUM/2025	2016-17	[A] DOLEX COMMERCIAL PRIVATE LIMITED (E-FILE)	

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13-Jun-2025

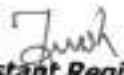
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 42/MUM/2024	2018-2019	[A] ARCHANA AJAY MITTAL (E-FILE)	
2	BMA 43/MUM/2024	2017-2018	[A] ARCHANA AJAY MITTAL (E-FILE)	
3	BMA 44/MUM/2024	2022-2023	[A] ARCHANA AJAY MITTAL (E-FILE)	
4	BMA 45/MUM/2024	2016-2017	[A] ARCHANA AJAY MITTAL (E-FILE)	
5	BMA 46/MUM/2024	2019-2020	[A] ARCHANA AJAY MITTAL (E-FILE)	
6	BMA 47/MUM/2024	2020-2021	[A] ARCHANA AJAY MITTAL (E-FILE)	
7	BMA 48/MUM/2024	2021-2022	[A] ARCHANA AJAY MITTAL (E-FILE)	
8	ITA 3633/MUM/2024	2018-19	[D] HARESH KUMAR MANJIBHAI PATEL (E-FILED)	
9	ITA 3894/MUM/2024	2023-24	[A] M/S. KOTHARI DESCENDENTS PRIVATE TRUST	
10	ITA 6688/MUM/2024	2014-15	[A] KAYCEE FINSTOCK PRIVATE LIMITED (E-FILE)	
11	ITA 6923/MUM/2024	2017-18	[A] TURF ESTATE JV (E-FILING)	
12	ITA 1104/MUM/2025	2017-18	[A] KALPANA SANJAY SATPUTE	
13	ITA 1123/MUM/2025	2009-10	[A] HIMESH HIRALAL MEHTA	

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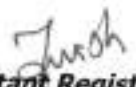
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3486/MUM/2024	2013-14	[D] EXPO GAS CONTAINERS LIMITED (E-FILED)	
2	ITA 3515/MUM/2024	2013-14	[A] EXPO GAS CONTAINERS LIMITED	
3	ITA 5220/MUM/2024	A.Y 2011-12	[A] EAGER CORPORATION (E-FILE)	
4	ITA 5221/MUM/2024	A.Y 2010-11	[A] EAGER CORPORATION (E-FILE)	
5	ITA 5257/MUM/2024	A.Y 2013-14	[A] EAGER CORPORATION (E-FILE)	
6	ITA 5258/MUM/2024	A.Y 2012-13	[A] EAGER CORPORATION (E-FILE)	
7	ITA 1044/MUM/2025	N.A	[A] TEJIBAI EDUCATIONAL SOCIETY	
8	ITA 1463/MUM/2025	2013-14	[A] ESENZZARO BEVERAGES PRIVATE LIMITED (E-FILE)	
9	ITA 2475/MUM/2025	2015-16	[A] TATA SOCIAL WELFARE TRUST	
10	ITA 2483/MUM/2025	2008-09	[D] TATA SOCIAL WELFARE TRUST (E-FILE)	
11	ITA 2484/MUM/2025	2010-11	[D] TATA SOCIAL WELFARE TRUST (E-FILE)	
12	ITA 2485/MUM/2025	2013-14	[D] TATA SOCIAL WELFARE TRUST (E-FILE)	
13	ITA 2486/MUM/2025	2014-15	[D] TATA SOCIAL WELFARE TRUST (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2472/MUM/2024	2017-18	[A] M/S TRIKESH TRADE LINK PVT. LTD.	
2	ITA 3294/MUM/2024	2021-22	[A] EVIEW SOLUTIONS PRIVATE LIMITED	
3	ITA 36/MUM/2025	2014-15	[A] M/S. KATHAWALA REALTORS LLP	
4	ITA 40/MUM/2025	2020-21	[A] THRIUS PHARMA EXPERTIZE LLP	
5	ITA 869/MUM/2025	2007-08	[D] TISYA JEWELS (E-FILING)	
6	ITA 870/MUM/2025	2012-13	[D] TISYA JEWELS (E-FILING)	
7	ITA 1358/MUM/2025	2020-21	[A] K SERA SERA CINELINES&MINIPLEX PRIVATE LIMITED	
8	ITA 1359/MUM/2025	2014-15	[A] K SERA SERA CINELINES & MINIPLEX PRIVATE LIMITED	
9	ITA 1360/MUM/2025	2017-18	[A] K SERA SERA CINELINES & MINIPLEX PRIVATE LIMITED	
10	ITA 2478/MUM/2025	2018-19	[A] KANAN SANATAN SATYAPRIY (E-FILE)	
11	ITA 2492/MUM/2025	2011-12	[D] HINDUJA GLOBAL SOLUTIONS LIMITED (E-FILE)	
12	ITA 2493/MUM/2025	2011-2012	[A] TIN TIME CONSULTANCY PRIVATE LIMITED (SUCCESSOR OF AVDHARNA TRADING PRIVATE LIMITED) (E-FILE)	


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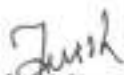
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 19-JUNE-2025 (THURSDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 976/MUM/2021	2013-14	[A] TELEPERFORMANCE GLOBAL SERVICES P. LTD. (RM)	
2	ITA 977/MUM/2021	2014-15	[A] TELEPERFORMANCE GLOBAL SERVICES P. LTD. (RM)	
3	CO 87/MUM/2024	2014-15	[A] TELEPERFORMANCE GLOBAL SERVICES PVT. LTD.	
4	ITA 1451/MUM/2024	2014-2015	[A] TELEPERFORMANCE GLOBAL SERVICES PRIVATE LIMITED (E-FILING)	
5	ITA 1452/MUM/2024	2013-2014	[A] TELEPERFORMANCE GLOBAL SERVICES PRIVATE LIMITED (E-FILING)	
6	ITA 1484/MUM/2024	2014-15	[D] TELEPERFORMANCE GLOBAL SERVICES PVT. LTD. (E-FILING)	
7	ITA 5268/MUM/2024	2011-12	[A] MR. KAMAL JAJOO HUF	
8	ITA 5308/MUM/2024	2012-13	[D] KAMAL JAJOO HUF (E-FILING)	
9	ITA 5507/MUM/2024	2016-17	[A] THUMBPRINT ADVERTISING PVT LTD	
10	ITA 1167/MUM/2025	2015	[D] KEYUR DILIP SHAH (E-FILE)	

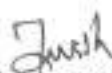

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 16-JUNE-2025 (MONDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4623/MUM/2023	2017-18	[A] SUHASIT STAR TRADING PRIVATE LIMITED (E-FILED)	
2	ITA 4771/MUM/2023	2017	[D] SUHASIT STAR TRADING PRIVATE LIMITED (E-FILED)	
3	ITA 901/MUM/2025	2023-24	[A] UPASANI SUPER SPECIALITY HOSPITAL PVT LTD	
4	ITA 3131/MUM/2025	2013-14	[A] MOHAMMED IQBAL KHAN (E-FILE)	
5	ITA 3132/MUM/2025	2014-15	[A] MOHAMMED IQBAL KHAN (E-FILE)	
6	ITA 3134/MUM/2025	2014-2015	[A] SATNAM SINGH AHUJA (E-FILE)	
7	ITA 3135/MUM/2025	2013-14	[A] SIDDHIDHATA HOSPITALITY PVT LTD (E-FILE)	
8	ITA 3136/MUM/2025	2016-17	[A] FIRDOSH NOSHIR KOTWAL (E-FILE)	
9	ITA 3138/MUM/2025	2009-10	[A] SIDDHIVINAYAK STEELS (E-FILE)	
10	ITA 3147/MUM/2025	2015-16	[A] SADHUBELLA EDUCATION SOCIETY	
11	ITA 3151/MUM/2025	2006-07	[A] MS SMITA THACKERAY	
12	ITA 3162/MUM/2025	2024-25	[A] THE STAFF GRATUITY FUND OF THE MAHARASHTRA STATE CO OP COTTON GROWERS MARKD	

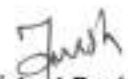

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 17-JUNE-2025 (TUESDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER**

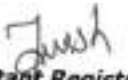
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3274/MUM/2024	2014-15	[A] VINAY RAMANLAL SHAH (E-FILING)	
2	ITA 3284/MUM/2024	2016-17	[A] SHRI VINAY RAMANLAL SHAH (E-FILING)	
3	ITA 1504/MUM/2025	2025-26	[A] JITENDRA SUNITA EDUCATION SOCIETY (E-FILE)	
4	ITA 1539/MUM/2025	2025-26	[A] SHRI VACHASPATI EDUCATIONAL TRUST (E-FILE)	
5	ITA 3140/MUM/2025	2013-14	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
6	ITA 3141/MUM/2025	2014-15	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
7	ITA 3142/MUM/2025	2015-16	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED LTD	
8	ITA 3143/MUM/2025	2016-17	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
9	ITA 3144/MUM/2025	2017-18	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
10	ITA 3145/MUM/2025	2018-19	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
11	ITA 3146/MUM/2025	2019-20	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6018/MUM/2024	2017-18	[A] JACKIE MAHESH VORA	
2	ITA 6481/MUM/2024	2016-17	[A] JAYEMS ENGINEERING COMPANY PVT LTD.	
3	ITA 6482/MUM/2024	2015-16	[A] JAYEMS ENGINEERING COMPANY PVT LTD.	
4	ITA 6484/MUM/2024	2017-18	[A] JAYEMS ENGINEERS COMPANY PRIVATE LIMITED	
5	ITA 1849/MUM/2025	2015-16	[A] VYANKATESH NARAYAN KULKARNI (E-FILE)	
6	ITA 1851/MUM/2025	2022-23	[A] VYANKATESH NARAYAN KULKARNI (E-FILE)	
7	ITA 2658/MUM/2025	2017-18	[A] SADASHIV RAMA KHLOKHE	
8	ITA 2956/MUM/2024	2019-20	[A] M/S UNION BANK OF INDIA	

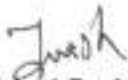

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 19-JUNE-2025 (THURSDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6141/MUM/2024	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILED)	
2	ITA 3113/MUM/2025	2021-22	[A] JSW STEEL COATED PRODUCTS LIMITED (E-FILE)	
3	ITA 5162/MUM/2024	A.Y 2014-15	[A] VIKRANT MARKETING (E-FILE)	
4	ITA 5163/MUM/2024	A.Y 2013-14	[A] VIKRANT MARKETING (E-FILE)	
5	ITA 5167/MUM/2024	A.Y 2012-13	[A] VIKRANT MARKETING (E-FILE)	
6	ITA 5168/MUM/2024	A.Y 2011-12	[A] VIKRANT MARKETING (E-FILE)	
7	ITA 5171/MUM/2024	A.Y 2010-11	[A] VIKRANT MARKETING (E-FILE)	
8	ITA 1704/MUM/2025	2010-11	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
9	ITA 1705/MUM/2025	2011-12	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
10	ITA 1706/MUM/2025	2012-13	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
11	ITA 1707/MUM/2025	2013-14	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
12	ITA 1708/MUM/2025	2014-15	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
13	ITA 1709/MUM/2025	2015-16	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
14	ITA 1710/MUM/2025	2016-17	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
15	ITA 1722/MUM/2025	2010-11	[A] VIPUL V BHATT (E-FILE)	
16	ITA 1723/MUM/2025	2011-12	[A] VIPUL V BHATT (E-FILE)	
17	ITA 1724/MUM/2025	2012-13	[A] VIPUL V BHATT (E-FILE)	
18	ITA 1725/MUM/2025	2013-14	[A] VIPUL V BHATT (E-FILE)	
19	ITA 1726/MUM/2025	2014-15	[A] VIPUL V BHATT (E-FILE)	
20	ITA 1727/MUM/2025	2015-16	[A] VIPUL V BHATT (E-FILE)	
21	ITA 1728/MUM/2025	2016-17	[A] VIPUL V BHATT (E-FILE)	


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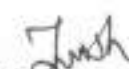
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF G BENCH FOR 16-JUNE-2025 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2512/MUM/2018	2012-13	[D] M/S.GURUASHISH CONSTRUCTION PRIVATE LIMITED (RM)	
2	ITA 3/MUM/2022	2018-19	[A] SEVEN S BANKING MANAGEMENT CONSULTANCY SERVICES (P.) LTD (RM)	
3	ITA 2124/MUM/2024	2014-15	[D] SUNITA CHAUDHARY	
4	ITA 3073/MUM/2024	2018-19	[A] SUNSOLAR RENEWABLE ENERGY PVT LTD	
5	ITA 5951/MUM/2024	2017-18	[A] GAJGAMINI INVESTMENT & FINANCE P. LTD., (SUCCESSOR TO VILOMA EQUITY SERVICES P. LTD.) (E-FILING)	
6	ITA 1545/MUM/2025	2008-09	[A] SANDEEP RAMESH SHAH	
7	ITA 1582/MUM/2025	2010-11	[A] SATYAJEET GAJENDRA DALI (E-FILE)	
8	ITA 1584/MUM/2025	2014-15	[D] S S V MARKETING PVT. LTD. (E-FILE)	
9	ITA 1589/MUM/2025	2018-19	[A] SPRIT INFRAPOWER & MULTIVENTURES PRIVATE LIMITED	
10	ITA 2717/MUM/2025	2020-21	[A] STATE BANK OF INDIA (E-FILING)	
11	ITA 2705/MUM/2025	2016-17	[A] YASHWANTRAO CHAVAN CENTRE (PREVIOUSLY KNOW AS YASHWANTRAO CHAVAN PRATISHTHAN)	

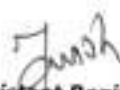

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 17-JUNE-2025 (TUESDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER**

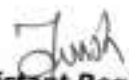
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4721/MUM/2024	2013-14	[A] SHIPRA FABRICS PRIVATE LIMITED (E-FILE)	
2	ITA 4722/MUM/2024	2012-13	[A] SHIPRA FABRICS PRIVATE LIMITED (E-FILE)	
3	ITA 4724/MUM/2024	2010-11	[A] SHIPRA FABRICS PRIVATE LIMITED (E-FILE)	
4	ITA 4726/MUM/2024	2011-12	[A] SHIPRA FABRICS PRIVATE LIMITED (E-FILE)	
5	ITA 4865/MUM/2024	A.Y 2016-17	[A] P. SAJI TEXTILES LTD. (E-FILE)	
6	ITA 4866/MUM/2024	A.Y 2015-16	[A] P. SAJI TEXTILES LTD. (E-FILE)	
7	ITA 4867/MUM/2024	A.Y 2014-15	[A] P. SAJI TEXTILES LTD. (E-FILE)	
8	ITA 4868/MUM/2024	A.Y 2013-14	[A] P. SAJI TEXTILES LTD. (E-FILE)	
9	ITA 4869/MUM/2024	A.Y 2011-12	[A] P. SAJI TEXTILES LTD. (E-FILE)	
10	ITA 4870/MUM/2024	A.Y 2010-11	[A] P. SAJI TEXTILES LTD. (E-FILE)	
11	ITA 4923/MUM/2024	A.Y 2014-15	[A] SAMPADA CHEMICALS LTD (E-FILE)	
12	ITA 4928/MUM/2024	A.Y 2013-14	[A] SAMPADA CHEMICALS LTD (E-FILE)	
13	ITA 4932/MUM/2024	A.Y 2012-13	[A] SAMPADA CHEMICALS LTD (E-FILE)	
14	ITA 4936/MUM/2024	A.Y 2011-12	[A] SAMPADA CHEMICALS LTD (E-FILE)	
15	ITA 4952/MUM/2024	A.Y 2012-13	[A] P. SAJI TEXTILES LTD. (E-FILE)	
16	ITA 4974/MUM/2024	A.Y 2016-17	[A] SAMPADA CHEMICALS LTD (E-FILE)	
17	ITA 4975/MUM/2024	A.Y 2015-16	[A] SAMPADA CHEMICALS LTD (E-FILE)	
18	ITA 4997/MUM/2024	A.Y 2010-11	[A] SAMPADA CHEMICALS LTD (E-FILE)	
19	ITA 5006/MUM/2024	A.Y 2016-17	[A] SHIPRA FABRICS PVT LTD. (E-FILE)	
20	ITA 5008/MUM/2024	A.Y 2015-16	[A] SHIPRA FABRICS PVT LTD (E-FILE)	
21	ITA 5011/MUM/2024	A.Y 2014-15	[A] SHIPRA FABRICS PVT LTD. (E-FILE)	
22	ITA 5031/MUM/2024	A.Y 2016-17	[A] SUNRISE ASIAN LTD (E-FILE)	
23	ITA 5033/MUM/2024	A.Y 2015-16	[A] SUNRISE ASIAN LTD (E-FILE)	
24	ITA 5038/MUM/2024	A.Y 2014-15	[A] SUNRISE ASIAN LTD (E-FILE)	
25	ITA 5041/MUM/2024	A.Y 2013-14	[A] SUNRISE ASIAN LTD	
26	ITA 5045/MUM/2024	A.Y 2012-13	[A] SUNRISE ASIAN LTD (E-FILE)	
27	ITA 5046/MUM/2024	A.Y 2011-12	[A] SUNRISE ASIAN LTD	
28	ITA 5049/MUM/2024	A.Y 2010-11	[A] SUNRISE ASIAN LTD (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1565/MUM/2025	2018-19	[A] SURINDERKUMAR BANSILAL SHARMA	
2	ITA 2743/MUM/2025	2021-22	[A] SUBRAMANIAN ANAND	
3	ITA 2752/MUM/2025	2010-11	[A] SPARK GEMS	
4	ITA 2753/MUM/2025	2011-12	[A] SPARK GEMS	
5	ITA 2754/MUM/2025	2012-13	[A] SPARK GEMS	
6	ITA 2757/MUM/2025	2017-18	[A] SADASHIV RAMA KALOKHE	
7	ITA 2763/MUM/2025	2020-21	[A] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
8	ITA 2765/MUM/2025	2018-19	[D] WALUJ COMPONENTS PRIVATE LIMITED (E-FILE)	
9	ITA 2769/MUM/2025	2020-21	[A] RPG LIFE SCIENCES LIMITED (E-FILE)	
10	ITA 2788/MUM/2025	2015-16	[D] WARASGAON LAKE VIEW HOTELS LTD (E-FILE)	
11	CO 141/MUM/2025	2015-16	[A] WARASGAON LAKE VIEW HOTELS LTD	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 19-JUNE-2025 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2264/MUM/2023	2017-2018	[A] UNDERWATER SERVICES COMPANY LIMITED	
2	ITA 2265/MUM/2023	2012-13	[A] UNDERWATER SERVICES COMPANY LTD	
3	ITA 2340/MUM/2023	2012-13	[D] UNDERWATER SERVICES COMPANY LTD	
4	ITA 2341/MUM/2023	2017-2018	[D] UNDERWATER SERVICES COMPANY LTD	
5	ITA 2342/MUM/2023	2018-2019	[D] UNDERWATER SERVICES COMPANY LTD	
6	ITA 3898/MUM/2023	2011-12	[D] SAMIULLAH MOHAMMED KHALIL ANSARI (RM , E-FILED)	
7	ITA 1697/MUM/2024	2013-14	[A] SHREE RAJLAXMI INFRASTRUCTURES PRIVATE LIMITED	
8	ITA 1706/MUM/2024	2014-15	[A] SHREE RAJLAXMI INFRASTRUCTURES PRIVATE LIMITED (E-FILING)	
9	ITA 2468/MUM/2024	2010-11	[A] SHIVSHANKAR AGARWAL HUFHUF (E-FILED)	
10	ITA 4114/MUM/2024	2009-10	[A] GMP TECHNICAL SOLUTIONS PRIVATE LIMITED (E-FILED)	
11	ITA 1652/MUM/2025	2013-14	[A] GAURAV SEHGAL	
12	ITA 2503/MUM/2025	2012-13	[A] WORLDWIDE ONLINE SERVICES PVT LTD	
13	ITA 2832/MUM/2025	2012-13	[D] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED (E-FILE)	
14	ITA 2807/MUM/2025	2011-12	[A] GOLD ANCHER EXIM PRIVATE LIMITED	
15	ITA 2808/MUM/2025	2012-13	[A] GOLD ANCHER EXIM PRIVATE LIMITED	
16	ITA 2833/MUM/2025	2017-18	[A] GENERAL GLASS COMPANY PVT LTD (E-FILE)	
17	ITA 2854/MUM/2025	2011-12	[A] YUNUS AHMED MANYAR	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4418/MUM/2015	2009-10	[A] ICICI BANK LTD	
2	ITA 1446/MUM/2016	2010-11	[A] ICICI BANK LTD	
3	ITA 1550/MUM/2016	2009-10	[D] ICICI BANK LTD	
4	ITA 1560/MUM/2016	2010-11	[D] ICICI BANK LTD	
5	ITA 7027/MUM/2016	2011-12	[A] ICICI BANK LTD	
6	ITA 7292/MUM/2016	2011-12	[D] ICICI BANK LTD	
7	ITA 5382/MUM/2017	2012-13	[A] ICICI BANK LTD	
8	ITA 5512/MUM/2017	2012-13	[D] ICICI BANK LTD	
9	ITA 1691/MUM/2019	2013-14	[A] ICICI BANK LIMITED	
10	ITA 2154/MUM/2019	2013-14	[D] M/S ICICI BANK LTD.	
11	ITA 3399/MUM/2019	2014-15	[A] ICICI BANK LTD	
12	ITA 4144/MUM/2019	2014-15	[D] ICICI BANK LTD.	
13	ITA 6850/MUM/2024	2021-22	[A] STAR INDIA PVT LTD (SUCCESSOR OF NOVI DIGITAL ENTERTAINMENT PVT LTD. MERGED WITH STAR INDIA PVT LTD)	
14	ITA 2858/MUM/2025	2018-19	[A] STAR INDIA PRIVATE LIMITED	

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1041/MUM/2018	2004-05	[A] HINDUSTAN UNILEVER LIMITED	
2	ITA 929/MUM/2018	2004-05	[D] HINDUSTAN UNILEVER LIMITED	
3	CO 142/MUM/2019	2004-05	[A] HINDUSTAN UNILEVER LIMITED	
4	ITA 6991/MUM/2024	2012-13	[A] ALLAUDDIN NOOP MOHAMED KADIWALA (SMC-E-FILING)	
5	ITA 135/MUM/2025	2012-13	[A] MADHU BHUPATBHAI LUKHI (SMC (E-FILING))	
6	ITA 136/MUM/2025	2013-14	[A] MADHU BHUPATBHAI LUKHI (SMC (E-FILING))	

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13-Jun-2025

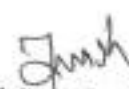
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7831/MUM/2010	2006-07	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) PVT LTD	
2	ITA 1188/MUM/2012	2007-08	[D] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS P. LTD)	
3	ITA 1362/MUM/2012	2007-08	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) P.LTD)	
4	ITA 6444/MUM/2013	2008-09	[D] M/S SERVIER INDIA PVT LTD (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (I) P. LTD)	
5	ITA 6622/MUM/2013	2008-09	[A] SERDIA PHARMACEUTICALS (INDIA) P.LTD	
6	ITA 1324/MUM/2015	2009-10	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) P.LTD)	
7	ITA 7214/MUM/2019	2010-11	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) PVT. LTD.)	
8	ITA 1281/MUM/2021	2016-17	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA)P. LTD)	
9	ITA 1738/MUM/2021	2011-12	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) LTD)	
10	ITA 4629/MUM/2024	2020-21	[A] TATA STEEL LIMITED	
11	ITA 6728/MUM/2024	AY 2021-22	[A] SIEMENS AKTIENGESellschaft (E-FILING)	

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 19-JUNE-2025 (THURSDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2485/MUM/2022	2017-18	[A] HINDUSTAN UNILEVER LIMITED	
2	ITA 2486/MUM/2022	2018-19	[A] HINDUSTAN UNILEVER LIMITED	
3	ITA 4233/MUM/2024	2016-17	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	
4	ITA 4234/MUM/2024	2017-18	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
5	ITA 4235/MUM/2024	2018-19	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
6	ITA 4236/MUM/2024	2019-20	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
7	ITA 4358/MUM/2024	2019-20	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
8	ITA 4359/MUM/2024	2018-19	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
9	ITA 4361/MUM/2024	2017-18	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
10	ITA 4363/MUM/2024	2016-17	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER
AND HON'BLE RAJ KUMAR CHAUHAN, JUDICIAL MEMBER****IN COURT ROOM 5**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 670/MUM/2022	2018-19	[A] ATOS IT SOLUTIONS & SERVICES INC. (FORMERLY KNOWN AS ATOS ORIGIN INC.	
2	ITA 2068/MUM/2022	2019-20	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS ORIGIN SINGAPORE PTE. LTD.)	
3	ITA 2204/MUM/2022	2018-19	[A] MRS SHIREEN J. DASTUR	
4	ITA 2502/MUM/2022	2018-2019	[A] FIRSTRAND BANK LIMITED	
5	ITA 1841/MUM/2023	2018-19	[A] INDUSIND BANK LTD	
6	ITA 1842/MUM/2023	2019-20	[A] INDUSIND BANK LTD	
7	ITA 3674/MUM/2023	2019-20	[D] INDUSIND BANK LTD.	
8	ITA 3675/MUM/2023	2018-19	[D] INDUSIND BANK LTD.	
9	ITA 3282/MUM/2023	2020-21	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
10	ITA 3283/MUM/2023	2020-21	[A] FEDERAL EXPRESS CORPORATION	
11	ITA 4516/MUM/2023	2021-22	[A] FEDERAL EXPRESS CORPORATION	
12	ITA 4655/MUM/2023	2021-22	[A] VANGUARD EMERGING MARKETS STOCK INDEX FUND A SERIES OF VIEIF	
13	ITA 768/MUM/2025	2021-22	[D] COMSTAR MAURITIUS LIMITED (E-FILING)	
14	ITA 1005/MUM/2025	2015-16	[A] ASHISH ASHOK NIRKHE	
15	ITA 1046/MUM/2025	2015-16	[A] PRAFUL ARJUN RANE	
16	ITA 1011/MUM/2025	2015-16	[A] BRAJ KISHORE SINGH (E-FILING)	

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER
AND HON'BLE RAJ KUMAR CHAUHAN, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8818/MUM/2010	2007-08	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
2	ITA 8743/MUM/2011	2008-09	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
3	ITA 2161/MUM/2014	2005-06	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
4	ITA 2162/MUM/2014	2006-07	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
5	ITA 6903/MUM/2018	2015-16	[A] REUTERS TRANSACTION SERVICES LTD.	
6	ITA 7665/MUM/2019	2016-17	[A] REFINITIV TRANSACTION SERVICES LTD	
7	ITA 356/MUM/2021	2017-18	[A] REFINITIV TRANSACTION SERVICES LTD.	
8	ITA 768/MUM/2022	2018-19	[A] REFINITIV TRANSACTION SERVICES LIMITED	
9	ITA 2339/MUM/2022	2019-20	[A] REFINITIV TRANSACTION SERVICES LIMITED	
10	ITA 4795/MUM/2023	2021-22	[A] GLAXOSMITKLINE PTE. LTD	
11	ITA 2757/MUM/2024	2014-15	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
12	ITA 2758/MUM/2024	2018-19	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
13	ITA 2759/MUM/2024	2017-18	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
14	ITA 2760/MUM/2024	2016-17	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
15	ITA 2761/MUM/2024	2015-16	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
16	ITA 4576/MUM/2024	2020-21	[A] GE VERNOVA INTERNATIONAL LLC C/O THE CORPORATION TRUST COMPANY, CORPORATION TRUST CENTRE	
17	ITA 1061/MUM/2025	2018-19	[A] RAJ AJUDHIANATH KAUL	
18	ITA 1074/MUM/2025	2018-19	[A] BALRAM CHAINRAI (E-FILING)	
19	IT(IT)A 1073/MUM/2025	2022-23	[A] FIH MAURITIUS INVESTMENTS LTD (E-FILING)	
20	IT(IT)A 1076/MUM/2025	AY 2022-23	[A] DYNASTY ACQUISITION FPI LTD (E-FILING)	

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER
AND HON'BLE RAJ KUMAR CHAUHAN, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4879/MUM/2007	2001-2002	[A] M/S. AMERICAN EXPRESS BANK LTD	
2	ITA 4880/MUM/2007	2002-2003	[A] M/S. AMERICAN EXPRESS BANK LTD	
3	ITA 4984/MUM/2007	2001-2002	[D] M/S. AMERICAN EXPRESS BANK LTD	
4	ITA 4985/MUM/2007	2002-2003	[D] M/S. AMERICAN EXPRESS BANK LTD	
5	ITA 4110/MUM/2008	2004-2005	[A] M/S. AMERICAN EXPRESS BANK LTD	
6	ITA 4170/MUM/2008	2004-2005	[D] M/S. AMERICAN EXPRESS BANK LTD	
7	ITA 6825/MUM/2010	2004-05	[D] AMERICAN EXPRESS BANK LTD	
8	ITA 7025/MUM/2010	202-03	[D] AMERICAN EXPRESS BANK	
9	ITA 7107/MUM/2010	2001-02	[D] AMERICAN EXPRESS BANK LTD	
10	ITA 8493/MUM/2010	2006-07	[A] AMERICAN EXPRESS BANK LTD	
11	ITA 7571/MUM/2012	2008-09	[A] AMERICAN EXPRESS BANK LTD	
12	ITA 5075/MUM/2014	2005-06	[A] AMEREICAN EXPRESS BANK LTD	
13	ITA 5499/MUM/2014	2005-06	[D] AMERICAN EXPRESS BANK LTD	
14	ITA 4894/MUM/2017	2003-04	[D] AMERICAN EXPRESS BANK LIMITED	
15	ITA 5066/MUM/2017	2003-04	[A] AMERICAN EXPRESS BANK LTD	
16	ITA 1676/MUM/2018	2007-08	[A] AMERICAN EXPRESS BANK LTD	
17	ITA 1696/MUM/2018	2007-08	[D] AMERICAN EXPRESS BANK LTD	
18	ITA 3338/MUM/2023	2020-21	[A] SHELF DRILLING C.E.THORNTON LTD	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF I BENCH FOR 19-JUNE-2025 (THURSDAY)

**BEFORE HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER
AND HON'BLE RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

IN COURT ROOM 5

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1027/MUM/2023	2020-21	[A] NOVARTIS AG	
2	ITA 832/MUM/2024	2018-19	[A] ISAT AFRICA LIMITED FZC (E-FILED)	
3	ITA 955/MUM/2025	2015-16	[A] ELSIE HUBALD (E-FILING)	
4	ITA 1092/MUM/2025	2022-23	[A] RGA INTERNATIONAL REINSURANCE COMPANY DESIGNATED ACTIVITY COMPANY (E-FILING)	
5	ITA 1102/MUM/2025	2015-16	[A] SANAND SANKARDAS	
6	ITA 1105/MUM/2025	2022-23	[A] GOVERNMENT OF SINGAPORE	
7	IT(IT)A 1119/MUM/2025	2022-23	[A] 3 SIGMA GLOBAL FUND (E-FILING)	
8	ITA 1130/MUM/2025	2022-23	[A] MR. 3 SIGMA GLOBAL FUND	
9	ITA 1403/MUM/2025	2016-17	[A] TRANS UNION LLC (E-FILE)	
10	ITA 1404/MUM/2025	2017-18	[A] TRANS UNION LLC (E-FILE)	
11	ITA 1405/MUM/2025	2018-19	[A] TRANS UNION LLC (E-FILE)	
12	ITA 1441/MUM/2025	2019-20	[A] TRANS UNION LLC (E-FILE)	
13	ITA 2828/MUM/2025	2018-19	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
14	ITA 2829/MUM/2025	2019-20	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
15	ITA 2917/MUM/2025	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE LTD	

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SD **13-Jun-2025**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF 1 BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1071/DEL/2015	2010-11	[A] VODAFONE SOUTH LIMITED (SG)	
2	ITA 1021/DEL/2015	2010-11	[A] M/S. VODAFONE MOBILE SERVICES LTD. (SG)	
3	ITA 1073/DEL/2015	2010-11	[A] VODAFONE DIGILINK LIMITED (SG)	
4	ITA 8971/DEL/2019	2015-16	[A] VODAFONE IDEA LIMITED (SG)	
5	ITA 922/DEL/2017	2012-13	[A] VODAFONE MOBILE SERVICES LTD. (SG)	
6	ITA 9160/DEL/2019	2011-12	[A] VODAFONE IDEA LIMITED (FORMERLY VODAFONE MOBILE SERVICES LIMITED) (SG)	
7	ITA 4216/DEL/2013	2003-04	[A] VODAFONE MOBILE SERVICES LTD.	
8	ITA 4218/DEL/2013	2001-02	[A] VODAFONE MOBILE SERVICES LTD.	
9	ITA 4219/DEL/2013	2004-05	[A] VODAFONE MOBILE SERVICES LTD.	
10	ITA 4220/DEL/2013	2004-05	[A] VODAFONE MOBILE SERVICES LTD.	
11	ITA 4221/DEL/2013	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	
12	ITA 4222/DEL/2013	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	
13	ITA 4223/DEL/2013	2006-07	[A] VODAFONE MOBILE SERVICES LTD.	
14	ITA 4224/DEL/2013	2006-07	[A] VODAFONE MOBILE SERVICES LTD.	
15	ITA 4225/DEL/2013	2007-08	[A] VODAFONE MOBILE SERVICES LTD.	
16	ITA 4226/DEL/2013	2008-09	[A] VODAFONE MOBILE SERVICES LTD.	
17	ITA 4227/DEL/2013	2008-09	[A] VODAFONE MOBILE SERVICES LTD.	
18	ITA 994/DEL/2014	2009-10	[A] M/S. VODAFONE SOUTH LTD.	
19	ITA 1167/DEL/2014	2009-10	[A] M/S. VODAFONE MOBILE SERVICES LIMITED	
20	ITA 1951/DEL/2014	2009-10	[D] M/S. VODAFONE SOUTH LTD.	
21	ITA 671/AHD/2015	2010-11	[A] VODAFONE WEST LIMITED, (FORMERLY KNOWN AS VODAFONE ESSAR GUJARAT LIMITED)	
22	ITA 984/DEL/2015	2007-08 (F.Y.- 2006-07)	[D] M/S. VODAFONE ESSAR MOBILE SERVICES LTD.	
23	ITA 1134/DEL/2015	2010-11	[D] M/S. VODAFONE SOUTH LTD.	
24	ITA 1135/DEL/2015	2010-11	[D] M/S. VODAFONE MOBILE SERVICES LTD.	
25	ITA 1158/DEL/2015	2010-11	[D] M/S. VODAFONE ESSAR DIGILINK LTD.	
26	ITA 1634/AHD/2015	2010-11	[D] VODAFONE WEST LIMITED	

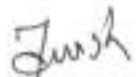
CAUSE LIST OF 1 BENCH FOR 16-JUNE-2025 (MONDAY)**BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
27	ITA 443/AHD/2016	2011-12	[D] M/S. VODAFONE WEST LTD.	
28	ITA 571/AHD/2016	2011-12	[A] VODAFONE MOBILE SERVICES LIMITED (FORMERLY KNOWN AS VODAFONE WEST LIMITED)D)	
29	ITA 1042/DEL/2016	2011-12	[D] M/S. VODAFONE MOBILE SERVICES LTD.	
30	ITA 2186/DEL/2017	2008-09	[D] M/S. VODAFONE MOBILE SERVICES LTD.	
31	ITA 4802/DEL/2017	2007-08	[A] VODAFONE MOBILE SERVICES LTD.	
32	ITA 4924/DEL/2017	2008-09	[A] VODAFONE MOBILE SERVICES LTD.	
33	ITA 6032/DEL/2017	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	
34	ITA 6033/DEL/2017	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	
35	ITA 8074/DEL/2018	2008-09	[D] VODAFONE SOUTH LTD	
36	ITA 8075/DEL/2018	2004-05	[D] VODAFONE SOUTH LTD	
37	ITA 8076/DEL/2018	2005-06	[D] VODAFONE SOUTH LTD	
38	ITA 8077/DEL/2018	2006-07	[D] VODAFONE SOUTH LTD	
39	ITA 8078/DEL/2018	2007-08	[D] VODAFONE SOUTH LTD	
40	ITA 2270/DEL/2019	2010-11	[A] VODAFONE IDEA LTD.	
41	ITA 1258/MUM/2021	2016-17	[A] VODAFONE IDEA LTD. (EARLIAR KNOWN AS VODAFONE INDIA LTD. SHICH STANDS MERGED WITH IDEA CELLULAR LTD. & CONSIQUENTLY KNOWN AS VODAFONE IDEA LTD.)	
42	CO 67/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
43	ITA 481/MUM/2013	2008-09	[A] ZENSAR TECHNOLOGIES LTD	
44	ITA 1608/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
45	ITA 1916/MUM/2015	2010-11	[A] ZENSAR TECHNOLOGIES LTD	
46	ITA 2257/MUM/2015	2010-11	[D] ZENSAR TECHNOLOGIES LTD	
47	ITA 4717/MUM/2024	2020-21	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
48	ITA 6774/MUM/2024	AY 2021-22	[A] MARSH INDIA INSURANCE BROKERS PRIVATE LIMITED (E-FILING)	

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7194/MUM/2014	2005-06	[A] DEEPAK SHAMBHU DAS BHALLA (HUF) (RM)	
2	ITA 891/MUM/2025	2017-2018	[A] PRERNA PRAMOD KADAM (E-FILING)	
3	ITA 2442/MUM/2022	2018-19	[A] RED HAT INDIA PRIVATE LIMITED	
4	ITA 4065/MUM/2024	2020-21	[A] RED HAT INDIA PRIVATE LIMITED	
5	ITA 5800/MUM/2024	2021-22	[A] RED HAT INDIA PRIVATE LIMITED	

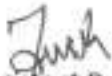

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 18-JUNE-2025 (WEDNESDAY)**

**BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

IN COURT ROOM 11

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2520/MUM/2022	2018-2019	[A] NORTONLIFELOCK SOFTWARE SOLUTIONS PVT LIMITED (NSSPL) (EARLIER KNOWN AS SYMANTEC SOFTWARE SOLUTIONS PRIVATE LIMITED)	
2	ITA 3750/MUM/2024	2020-21	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
3	ITA 5845/MUM/2024	2021-22	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
4	ITA 4201/MUM/2024	2020-21	[A] UBER INDIA SYSTEMS PRIVATE LIMITED (SUCCESSOR TO UBER INDIA RESEARCH AND DEVELOPMENT PRIVATE LIMITED)	
5	ITA 6143/MUM/2024	2021-22	[A] NOVENTIQ SERVICES INDIA PRIVATE LIMITED	
6	ITA 6885/MUM/2024	2021-22	[A] NTT GLOBAL DATA CENTERS & CLOUD INFRASTRUCTURE INDIA PVT LTD	
7	ITA 70/MUM/2025	2017-18	[A] GUPTA BUILDER AND DEVELOPERS	
8	ITA 258/MUM/2025	2017-18	[A] M/S. ROTARY CLUB OF WORLI BOMBAY TRUST	


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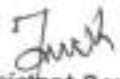
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF J BENCH FOR 19-JUNE-2025 (THURSDAY)

**BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

IN COURT ROOM 11

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4571/MUM/2024	2020-2021	[A] VALMET FLOW CONTROL PRIVATE LIMITED (E-FILE)	
2	ITA 4984/MUM/2024	2020-21	[A] NOBEL BIO CARE INDIA PRIVATE LIMITED	
3	ITA 6731/MUM/2024	2021-22	[A] VODAFONE IDEA LIMITED (E-FILING)	
4	ITA 45/MUM/2025	2015-16	[A] ROMAAN MOHD HUSSAIN PATHAN (E-FILING)	
5	ITA 2389/MUM/2025	2012-13	[A] ALFA DISTILLERIES PVT LTD	
6	ITA 2390/MUM/2025	2017-18	[A] SUNIL PETHA PATEL	
7	ITA 2406/MUM/2025	2015-16	[A] URVI HITALKUMAR PATEL (E-FILE)	
8	ITA 2408/MUM/2025	2018-2019	[A] BHAGAWATI M JAIN (E-FILE)	


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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 6937/MUM/2024	2021-2022	[A] GE POWER INDIA LIMITED (E-FILING)	
2	ITA 4272/MUM/2024	2023-24	[A] ARAADHYA JAIN TRUST ((SMC))	
3	ITA 6851/MUM/2024	2020-21	[A] AYUBALI KHAIRBALI QURESHI	
4	ITA 2997/MUM/2025	2013-14	[A] ESSAR PORTS LIMITED (E-FILE)	
5	ITA 917/MUM/2025	2012-13	[A] VIKRAM BABULAL SHAH (E-FILING (SMC))	


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13-Jun-2025**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6796/MUM/2024	2021-22	[A] LUBRIZOL ADVANCED MATERIALS INDIA PVT LTD	
2	ITA 6917/MUM/2024	2021-22	[A] FCS MACHINERY (INDIA) PRIVATE LIMITED (E-FILING)	
3	ITA 6918/MUM/2024	2021-22	[A] FCS MANUFACTURING (INDIA) PRIVATE LIMITED (E-FILING)	
4	ITA 194/MUM/2025	2021-22	[D] PLANKRAFT (E-FILING (SMC))	
5	ITA 902/MUM/2025	2013-14	[A] SUNILKUMAR SUBHASH BALWADA ((SMC))	

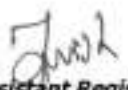

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1370/MUM/2024	2016-17	[D] ACC LIMITED (E-FILING)	
2	ITA 1371/MUM/2024	2014-15	[D] ACC LIMITED (E-FILING)	
3	ITA 3882/MUM/2024	2013-14	[D] AMBUJA CEMENTS LIMITED (E-FILED)	
4	ITA 5940/MUM/2024	2020-21	[A] CORPORATE WORLDWIDE STAY LLP	
5	ITA 6760/MUM/2024	2021-22	[A] KAIROS PROPERTIES PVT LTD	
6	ITA 6764/MUM/2024	2021-22	[A] GOLDMAN SACHS (INDIA) SECURITIES PRIVATE LIMITED (E-FILING)	
7	ITA 6766/MUM/2024	AY 2021-22	[A] GOLDMAN SACHS (INDIA) FINANCE PRIVATE LIMITED (E-FILING)	
8	ITA 6781/MUM/2024	2021-22	[A] LINK ADMINISTRATION SERVICES PVT LTD	

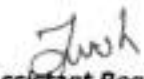

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13-Jun-2025**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 19-JUNE-2025 (THURSDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 9****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6286/MUM/2014	2007-08	[A] CLSA INDIA P. LTD	
2	ITA 540/MUM/2015	2010-11	[A] CLSA INDIA P.LTD (FORMERLY CLSA INDIA LTD)	
3	ITA 2078/MUM/2017	2012-13	[A] FUNDTech INDIA P. LTD	
4	ITA 7118/MUM/2017	2013-14	[A] FUNDTech INDIA LTD	
5	ITA 3325/MUM/2023	2017-2018	[A] GE POWER INDIA LIMITED	
6	ITA 3926/MUM/2024	2020-21	[A] DEUTSCHE EQUITIES INDIA PRIVATE LIMITED	
7	ITA 4106/MUM/2024	2020-21	[A] CARESTREAM HEALTH INDIA PRIVATE LIMITED	
8	ITA 4580/MUM/2024	2020-21	[A] FIRSTRAND BANK LIMITED - INDIA BRANCH (E-FILE)	
9	ITA 4855/MUM/2024	2020-21	[A] LUBRIZOL ADVANCED MATERIALS INDIA PRIVATE LIMITED (E-FILE)	
10	ITA 4872/MUM/2024	2020-21	[A] GETINGE MEDICAL INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 6086/MUM/2024	2021-22	[A] BAMANBORE TOLLWAY PRIVATE LIMITED (E-FILING)	
12	ITA 6282/MUM/2024	2015-16	[D] AWAS DEVELOPERES & CONSTRUCTION PRIVATE LIMITED (E-FILE (SMC))	

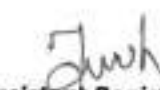

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 200/MUM/2024	2016-17	[A] RITESH AGGARWAL (E-FILED)	
2	ITA 4890/MUM/2024	2011-12	[A] RAJESH HARISHBHAI SHAH (HUF)	
3	ITA 2719/MUM/2025	2017-2018	[A] RUBINA RIZWAN THATIYA (E-FILING)	
4	ITA 2720/MUM/2025	2020-21	[A] PROGRESSIVE AMBAR CHS LTD (E-FILING)	
5	ITA 2724/MUM/2025	2009-10	[D] JAYSHREE SANJIV HARIA (E-FILING)	
6	ITA 2735/MUM/2025	2013-14	[A] HARSHIT DIAMOND PRIVATE LIMITED (E-FILING)	
7	ITA 2738/MUM/2025	2021-22	[A] NAZIFA MOHAMMEDASIM KAMALKHAN	


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13-Jun-2025**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 690/MUM/2025	2008-09	[D] S.V. EXPORTS (E-FILING)	
2	CO 40/MUM/2025	2008-09	[A] S.V. EXPORTS	
3	ITA 2742/MUM/2025	2014-15	[A] HAJI ISMAIL HABIB MOSQUE	
4	ITA 2751/MUM/2025	2011-12	[A] MR. TEJSINGH DHANSINGH RAJPUROHIT	
5	ITA 2755/MUM/2025	2012-13	[A] CENTEC RRR SYSTEMS AND SENSORS PVT LTD	
6	ITA 2762/MUM/2025	2011-12	[A] ALPA RAJENDRA JAIN (E-FILE)	
7	ITA 2770/MUM/2025	2021-22	[A] SHAH NIVAS COOP HSG SOCIETY LTD (E-FILE)	
8	ITA 2773/MUM/2025	2014-15	[A] OM GASES AND CHEMICALS	
9	ITA 2775/MUM/2025	2011-12	[A] CHITTU BHAWANJI NARSEY	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2781/MUM/2025	2017-18	[A] GRACE SUBURBAN DEVELOPMENT VENTURE (E-FILE)	
2	ITA 2784/MUM/2025	2014-15	[A] KAMBARE CHEMICALS (I) PRIVATE LIMITED (E-FILE)	
3	ITA 2785/MUM/2025	2015-16	[A] KAMBARE CHEMICALS (I) PRIVATE LIMITED (E-FILE)	
4	ITA 2787/MUM/2025	2023-2024	[A] EASTERN SHIPPING PRIVATE LIMITED (E-FILE)	
5	ITA 2790/MUM/2025	2013-14	[A] CHIRAG RAJESH SHAH (E-FILE)	
6	ITA 2791/MUM/2025	2017-18	[A] AYYUB SHAKILUR REHMAN KHAN (E-FILE)	
7	ITA 2827/MUM/2025	2011-12	[A] LOKNAYAK JAIPRAKASH NARAYAN LEPROSY ERADICATION TRUST (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 19-JUNE-2025 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2794/MUM/2025	2012-13	[A] SONMRUG CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
2	ITA 2795/MUM/2025	2013-14	[A] SONMRUG CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
3	ITA 2796/MUM/2025	2014-15	[A] THE SONMRUG CO-OPERATIVE HSG SOCIETY LIMITED (E-FILE)	
4	ITA 2797/MUM/2025	2015-16	[A] THE SONMRUG CO-OPERATIVE HSG SOCIETY LIMITED (E-FILE)	
5	ITA 2845/MUM/2025	2015-2016	[A] SHIV PARVATI CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
6	ITA 2848/MUM/2025	2016-17	[A] MUKESH KUMAR MARDIA	
7	ITA 2876/MUM/2025	2017-18	[A] BALKRISHNA DEVRAJ DUBEY (E-FILE)	
8	ITA 2882/MUM/2025	2017-18	[A] SANGEETA RATILAL PANCHAL (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION
AND STAY APPLICATIONS****FOR 16-JUNE-2025 (MONDAY)****BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	IT(SS)A	877	MUM	2025	2014-15	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	
2	IT(SS)A	878	MUM	2025	2015-16	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	
3	IT(SS)A	879	MUM	2025	2016-17	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	
4	IT(SS)A	880	MUM	2025	2017-18	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	
5	IT(SS)A	881	MUM	2025	2018-19	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	
6	IT(SS)A	882	MUM	2025	2019-20	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	
7	ITA	660	MUM	2025	2012-13	[A] SABARI JANI ASSOCIATES	F		
8	ITA	661	MUM	2025	2013-14	[A] SABARI JANI ASSOCIATES	F		
9	ITA	662	MUM	2025	2014-15	[A] SABARI JANI ASSOCIATES	F		
10	ITA	663	MUM	2025	2015-16	[A] SABARI JANI ASSOCIATES	F		
11	ITA	664	MUM	2025	2016-17	[A] SABARI JANI ASSOCIATES	F		
12	ITA	665	MUM	2025	2017-18	[A] SABARI JANI ASSOCIATES	F		
13	ITA	666	MUM	2025	2017-18	[A] SABARI JAIN ASSOCIATES	F		
14	ITA	667	MUM	2025	2018-19	[A] SABARI JAIN ASSOCIATES	F		
15	ITA	876	MUM	2025	2013-14	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	
16	ITA	883	MUM	2025	2020-21	[A] VASUPOJYA FILAMENTS (E-FILING)	F	e-filing	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4356	MUM	2024	2006-07	[A] LUMINANT INVESTMENTS LTD	A		
2	ITA	5433	MUM	2024	2020-21	[D] LIGHTHOUSE LEARNING PRIVATE LIMITED (E-FILE)	A	E-FILE	

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PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	IT(SS)A	6459	MUM	2024	2015-16	[A] A ONE SIZING WORKS (E-FILE)	A	E-FILE	
2	IT(SS)A	6460	MUM	2024	2016-17	[A] A ONE SIZING WORKS (E-FILE)	A	E-FILE	
3	IT(SS)A	6461	MUM	2024	2017-18	[A] A ONE SIZING WORKS (E-FILE)	A	E-FILE	
4	IT(SS)A	6462	MUM	2024	2018-19	[A] A ONE SIZING WORKS (E-FILE)	A	E-FILE	
5	IT(SS)A	6463	MUM	2024	2019-20	[A] A ONE SIZING WORKS (E-FILE)	A	E-FILE	
6	ITA	6457	MUM	2024	2013-14	[A] A ONE SIZING WORKS (E-FILE)	A	E-FILE	
7	ITA	6458	MUM	2024	2014-15	[A] A ONE SIZING WORKS (E-FILE)	A	E-FILE	

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	834	MUM	2025	2016-17	[A] PRIYANKA COMMUNICATIONS INDIA PRIVATE LIMITED (E-FILING)	C	E-FILING	
2	ITA	835	MUM	2025	2018-19	[A] PRIYANKA COMMUNICATIONS INDIA PRIVATE LIMITED (E-FILING)	C	E-FILING	
3	ITA	836	MUM	2025	2019-20	[A] PRIYANKA COMMUNICATIONS INDIA PRIVATE LIMITED (E-FILING)	C	E-FILING	
4	ITA	1493	MUM	2025	2016-17	[D] PRIYANKA COMMUNICATIONS INDIA PRIVATE LIMITED (E-FILE)	C	E-FILE	
5	ITA	1494	MUM	2025	2018-19	[D] PRIYANKA COMMUNICATIONS INDIA PRIVATE LIMITED (E-FILE)	C	E-FILE	
6	ITA	1495	MUM	2025	2019-20	[D] PRIYANKA COMMUNICATIONS INDIA PRIVATE LIMITED (E-FILE)	C	E-FILE	

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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION
AND STAY APPLICATIONS****FOR 17-JUNE-2025 (TUESDAY)****BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	980	MUM	2025	2020-21	[A] RAMESH JAISINGHANI	D	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	996	MUM	2025	2020-21	[A] SHILPA SHETTY KUNDRA (E-FILING)	B	e-filing	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1858	MUM	2025	2020-21	[A] HARI KRISHNA EXPORTS PRIVATE LIMITED	E	
2	ITA	5264	MUM	2024	2015-16	[A] M/S. ALUCAST ENGINEERING PVT LTD	A	

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5734	MUM	2014	2009-10	[A] MAJESTIC INFRACON P. LTD	E	

17-06-2025

BEFORE **SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER**
AND **SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	7912	MUM	2019	2015-16	[A] TATA CHEMICALS LTD. (SG)	H SG
2	ITA	1558	MUM	2014	2009-10	[A] TATA CHEMICALS LTD	H
3	ITA	2151	MUM	2014	2009-10	[D] TATA CHEMICALS LTD	H
4	ITA	1522	MUM	2015	2010-11	[A] TATA CHEMICALS LTD	H
5	ITA	1762	MUM	2015	2010-11	[D] TATA CHEMICALS LTD	H
6	ITA	1480	MUM	2016	2011-12	[D] TATA CHEMICALS LTD	H
7	ITA	1589	MUM	2016	2011-12	[A] TATA CHEMICALS LTD	H
8	ITA	1946	MUM	2017	2012-13	[A] TATA CHEMICALS LTD	H
9	ITA	472	MUM	2018	2013-14	[A] TATA CHEMICALS LTD	H
10	ITA	2833	MUM	2019	2014-15	[A] TATA CHEMICALS LTD	H
11	ITA	1209	MUM	2021	2016-17	[A] TATA CHEMICALS LTD.	H
12	ITA	1279	MUM	2023	2018-2019	[A] TATA CHEMICALS LIMITED	H
13	ITA	4013	MUM	2024	2020-21	[A] TATA CHEMICALS LIMITED	H

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13-Jun-2025
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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION
AND STAY APPLICATIONS****FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND MS. PADMAVATHY S, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4828	MUM	2024	2020-21	[A] SHELL INDIA MARKETS PRIVATE LIMITED	H	

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER
AND SHRI OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1997	MUM	2025	2015-16	[A] SUVARNA CHANDRAKANT BHOJANE	B	

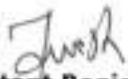
**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5906	MUM	2024	2014-15	[D] AMBIKA TRADING CORPORATION (E-FILE)	A	E-FILE

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	6067	MUM	2024	2015-16	[A] ESSAY COMMERCIAL RESOURCES PRIVATE LIMITED	E	

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2714	MUM	2025	2011-12	[A] M/S. PARVESH CONSTRUCTION PVT LTD	C	
2	ITA	2715	MUM	2025	2009-10	[A] M/S PARVESH CONSTRUCTION PVT LTD	C	


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13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION
AND STAY APPLICATIONS**

FOR 19-JUNE-2025 (THURSDAY)

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER
AND SHRI OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	592	MUM	2025	2011- 12	[A] SUNSHINE TECHNOBUILD PRIVATE LIMITED	B		

**BEFORE SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER
AND SHRI OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	982	MUM	2025	2022- 23	[A] JANKI NIPUL SAVLA	I		


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